

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &
IA NO. 1162 OF 2018**

Dated: 3rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**NTPC Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Sethu Ramlingam for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.02.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/js